

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 110
(IB)-587(ND)/2020

IN THE MATTER OF:

Fedex Express Transportation and ... Applicant/Petitioner
Supply Chain Services (India) Pvt. Ltd.

Vs

Shoppers Supply Overseas Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 22.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashwini Kumar Singh, Adv
For the Respondent : Ms. Dipti, Director

ORDER

Ms. Deepti, Director for the Corporate Debtor undertakes to file reply within 10 days with copy in advance to the other side, rejoinder, if any, one week thereafter.

List for arguments on **09.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)